

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Original application No.70 of 2021 (SZ)
(Through Video Conference)

IN THE MATTER OF

Tribunal on its own motion – SUO MOTU Based on the News item in Dinamalar Newspaper, Chennai, dated 05.02.2021, “Sewage water flows in Thirukazhukundram: Underground sewerage is needed.

..Applicant(s)

Versus

1. The Principal Secretary to Government
Public Works Department
Govt. Secretariat, Fort St. George
Chennai, Tamil Nadu – 600 009.
2. The Principal Secretary to Government of Tamil Nadu
Health and Family Welfare Department
Govt. Secretariat, Fort St. George
Chennai, Tamil Nadu – 600 009.
3. The Secretary to Government of Tamil Nadu
Department of Environment & Forests
Govt. Secretariat, Fort St. George
Chennai, Tamil Nadu – 600 009.
4. Additional Chief Secretary to Govt. of Tamil Nadu
Municipal Administration and Water Supply Department
Govt. Secretariat, Fort St. George
Chennai, Tamil Nadu – 600 009.
5. The Chairman
Tamil Nadu Pollution Control Board
No.76, Anna Salai, Guindy
Chennai, Tamil Nadu – 600 032

Yellow

**Executive Officer(i/c),
Thirukazhukundram Town Panchayat,
Chengalpattu District.**

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6. Directorate of Town Panchayats

Rep. by its Director
7th & 8th Floor, Urban Administrative
Office Campus, Chennai – 600 028

7. Tamil Nadu Water Supply and Drainage Board

Rep. by its Managing Director
31, Kamarajar Salai, Chepauk
Chennai – 600 005

8. The District Collector

Chengalpattu District
Collector Office, GST Road
Chengalpattu - 603 001

9. Thirukazhukundram Town Panchayat

Rep. by its Executive Officer

Thanthai Periyar Maligai

Chengalpattu Road

Thirukazhukundram – 603 109.

... Respondents

REPORT FILED BY THE 9th RESPONDENT

I, Mrs.Latha, presently discharging my duties as Executive Officer
(i/c), Tirukazhukundram Town Panchayat, having its office at
.Tirukazhukundram, Chengalper District and I file this Report as follows:

1. It is humbly submitted that this Hon'ble National Green Tribunal,
Southern Zone at Chennai, on its own motion SUO MOTU, taken up
the news items published under the headlines as "Sewage water
flows in Thirukkazhukundram", in Dinamalar News Paper, Chennai
edition dated 05.02.2021, and directed to constitute a Joint
Committee, to inspect the area in question, submit a factual as well
as action taken report, along with short term and long term
measures, to resolve the issue in an effective manner.

John
**Executive Officer(i/c),
Thirukazhukundram Town Panchayat,
Chengalpattu District.**

2. It is submitted that the Executive Officer represented the 9th respondent and the Joint Director (Schemes), represented the 6th respondent in the Joint Committee. The Joint Committee after inspecting the site on 01.04.2021 submitted its report dated 05.04.2021. This Hon'ble Tribunal after perusing and recording the Short Term and Long Term measures proposed by the Joint Committee, has directed 9th respondent to file detailed status report on steps taken to remedy the situations.
3. It is submitted that the Town Panchayat in coordination with Engineering wing of the 6th respondent, conducted site inspections, collected grey water samples from eight points, tested the same from TWARD Board, obtained water test results and prepared due proposals for the following:
 - i). Fecal Sludge Treatment Plant (FSTP) of 25 KLO,
 - ii). On-Site Treatment Facilities for Liquid Waste Management
 - iii). Improvements in Resource Recovery Park
 - iv). Vehicles for strengthening the Solid Waste Management
4. It is submitted that the proposal for commissioning of Fecal Sludge Treatment Plant (FSTP) of 25 KLO, was submitted vide its Na.Ka.No.112/2020, dated 12.07.2021, through the Assistant Director of Town Panchayat, Kancheepuram Zone and the same is under process.
5. It is submitted that the proposal for Liquid Waste Management and construction of on-site treatment facilities at five locations with an estimated cost of Rs.54.50 Lakhs was submitted to the 6th respondent on 29.07.2021.


**Executive Officer(i/c),
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6. It is further submitted that the proposal for constructing vermi compost shed, manure shed, B.T approach road, roofing for window platform, providing drinking water supply, lighting arrangements, plantation with tree guard for Resource Recovery Park at Vadakkupattu with estimated cost of 65.50 Lakhs has been submitted to the 6th respondent on 29.07.2021.
7. It is submitted that the proposal for the purchase of TATA Ace 2 nos and 7 Battery Operating vehicles at the estimated cost of 28.40 Lakhs has been submitted to the 6th respondent on 29.07.2021 and the same is under process.
8. It is submitted that the door to door collection of solid waste and covering 100% was disturbed by the second wave of COVID19. However, the steps have been taken to ensure all households are handing over the solid waste to the green friends during their door visits.
9. The 9th respondent used to conduct periodical interactive sessions/meetings with traders association to raise awareness on sanitation, pollution control, etc.,. However, the same was interrupted by the COVID19. Now, it is decided to revive from the month of August 2021, to seek their cooperation and supplementing support to maintain the solid waste management, pollution free town, etc.,.
10. It is submitted that the proposal on viability and requirement for installation of Dry waste incinerator is under process. The mass Bio mining process at the dumping yard was studied and found that it is not economically viable at this stage, as the quantum accumulated therein was very low.



**Executive Officer(i/c),
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11. It is submitted that the 9th respondent has been following the proposals and reviewing the solid waste management system for improvements. The Town Panchayat will comply with further advisories from the other respondents and this Hon'ble Tribunal.

It is therefore, prayed that this Hon'ble Tribunal may be pleased to record the same and pass such further other orders deems so fit to the circumstance of the case and thus render justice.

Dated at Chennai on this 30 July, 2021.

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**Executive Officer(i/c),
Thirukazhukundram Town Panchayat,
Chengalpattu District.**